

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP- 497/2017 in
OA-2853/2015**

New Delhi this the 13th day of November, 2017

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Narender Kumar Kataria, aged 44 years,
S/o Sh. D.S. Kataria,
Working as Engineering Assistant,
Doordarshan Kendra, Kashmir,
Permanent r/o Quarter No. J-945,
Kalibari Marg, New Delhi. Petitioner

(through Sh. Yogesh Sharma)

Versus

1. Sh. Rajiv Gauba,
Secretary,
Ministry of Urban Development,
Govt of India, Nirman Bhawan, New Delhi.
2. Sh. Jitender Kumar,
Deputy Director of Estates (A-II),
Govt. of India, Directorate of Estates,
Nirman Bhawan, New Delhi. Respondents

(through Sh. H.K. Gangwani)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Learned counsel for the parties agreed that the order of the
Tribunal has been complied with.

2. Accordingly, the present contempt proceedings are dropped.

(K.N. SHRIVASTAVA)
MEMBER (A)

(JUSTICE PERMOD KOHLI)
CHAIRMAN

/ns/